

F. No. 01(05)/Circular/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram,
New Delhi-110066

Dated: 29.5.2021

OFFICE ORDER

In view of the lockdown/partial lockdown declared by certain state governments, the Hon'ble President, considering the safety of all concerned, directs that the Members posted at every Bench may hear the cases listed before the respective Benches, from their residences until further orders. The registry may provide soft copies/hard copies of appeal paper books and other documents, wherever necessary, to all concerned.

Attendance of all other officers and staff will be governed by DOPT O.Ms. No.11013/9/2014 – Estt. A – III dated 6.5.2021 and 28.5.2021 upto 15.6.2021.

By Order,

(Bineesh Kumar K.S.)
Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT, New Delhi.
2. Members, CESTAT, All Benches.
3. Revenue Secretary, Ministry of Finance, North Block, New Delhi - 110001
4. Deputy Registrars/Assistant Registrars/HOO, CESTAT, All Benches.
5. Bar Association, CESTAT, New Delhi/Mumbai/Kolkata/Chennai/Bangaluru/Ahmedabad/Allahabad/Chandigarh/Hyderabad.
6. Chief Commissioner (AR)/Commissioner (AR), CESTAT, New Delhi/all Benches.
7. Notice Board/Website.